COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 195 OF 2016

Dated: 1st August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Karmalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. G. Umapathy

Mr. Aditya Singh for R. 2 & 4

Mr. Gautam Kumar Mr. Ravi Kishore for R.5

Mr. R.B. Sharma for R.6 to 9

ORDER

We have heard Mr. K.S. Dhingra, learned counsel for Respondent No.1. He has concluded his arguments and has filed his written submissions.

List the matter for further submissions on 16.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk